

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/36889/2025 BLAPL/12645/2025	KALIA @ ARABINDA SAHOO VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	RAJNAGAR /400 /2025 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000520/2025
2	D-BLAPL/35333/2025 BLAPL/12646/2025	PRAMILA PARIDA VS STATE OF ODISHA	RASHMI RANJAN DAS VS	KEONJHAR TOWN /163 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR() GR/0000463/2025
3	D-BLAPL/36425/2025 BLAPL/12647/2025	BAPUNI @ SANDEEP KUMAR SWAIN VS STATE OF ODISHA	ARUN KUMAR DAS VS	DHENKANAL TOWN /341 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL() GR/0000753/2025
4	D-BLAPL/36570/2025 BLAPL/12648/2025	GANGULI @ BALARAM JENA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	BALANGA /210 /2025 J.M.F.C.,NIMAPARA(Puri) GR/0000935/2025
5	D-BLAPL/36813/2025 BLAPL/12649/2025	JINU ADHIKARI VS STATE OF ODISHA	BISWAJIT MOHANTY VS	RAMBHA (KHALLIKOTE) /725 /2025 SPECIAL JUDGE,KHALLIKOTE(Ganjam) Spl/0000020/2025
6	D-BLAPL/36814/2025 BLAPL/12650/2025	DILLIP KHARSEL VS STATE OF ODISHA	ASHOK KUMAR DAS VS	TITILAGARH /376 /2025 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH() GR/0000501/2025
7	D-BLAPL/35819/2025 BLAPL/12651/2025	RAJU BURMAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /109 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000206/2025
8	D-BLAPL/36821/2025 BLAPL/12652/2025	SAHIL BEG VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /407 /2025 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh) CT/0000470/2025
9	D-BLAPL/36838/2025 BLAPL/12653/2025	HARISH CHANDRA MOHAPATRA VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	JEYPORE VIGILANCE /37 /2025 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000024/2025
10	D-BLAPL/36403/2025 BLAPL/12654/2025	RANJIT SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHHENDIPADA /300 /2025 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000740/2025
11	D-BLAPL/36963/2025 BLAPL/12655/2025	PAPU MALLIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /356 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000741/2025

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12	D-BLAPL/36966/2025 BLAPL/12656/2025	MAHENDRA ROHIDAS VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	/ /0 SPECIAL JUDGE, SUNDARGARH(Sundargarh) SPL. 2(a)C.C./0000016/2025
13	D-BLAPL/36978/2025 BLAPL/12657/2025	ADAITA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /433 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khurda) TR/0000134/2025
14	D-BLAPL/36979/2025 BLAPL/12658/2025	SURENDRA KUMAR DAS VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	KHANDAGIRI P.S. /832 /2025 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000694/2025
15	D-BLAPL/36980/2025 BLAPL/12659/2025	AMULYA DANDAPAT VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	JALESWAR /503 /2025 J.M.F.C.,JALESWAR(Baleshwar) CT/0000588/2025
16	D-BLAPL/36984/2025 BLAPL/12660/2025	AMAN KHILLA VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	ORKEL /152 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000076/2025
17	D-BLAPL/36968/2025 BLAPL/12661/2025	ANJAN KUMAR TAKIRI VS STATE OF ODISHA	BIKASH KUMAR DASH VS	K.NUAGOAN /167 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamul) Spl/0000174/2025
18	D-BLAPL/36988/2025 BLAPL/12662/2025	PRABIR KUMAR SAHU @ PAPU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAMBHA (KHALLIKOTE) /541 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0001528/2025
19	D-BLAPL/36971/2025 BLAPL/12663/2025	GANESH BHUE VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PATNAGARH /322 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001288/2025
20	D-BLAPL/36973/2025 BLAPL/12664/2025	RAMI TUDU VS STATE OF ODISHA	SUBRATA PANDA VS	MAHABIROD /15 /2023 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000090/2023
21	D-BLAPL/36995/2025 BLAPL/12665/2025	DEBASISH NAYAK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	/ /0 2ND A.D.J.,CUTTACK(Cuttack) 2(A)CC/0000066/2025
22	D-BLAPL/36872/2025 BLAPL/12666/2025	LITUN @ SANTANU PATRA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	TALCHER TOWN /619 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Angul) GR/0001150/2024
23	D-BLAPL/36873/2025	SHIVANI KUMARI	BIBHUTI RANJAN MOHANTY	G.R.P.S. /106 /2025

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	BLAPL/12667/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BHADRAK(Bhadrak) Spl/0000074/2025
24	D-BLAPL/35625/2025 BLAPL/12668/2025	SURESH KUMAR SETHI @ SURIYA VS STATE OF ODISHA	BISWARANJAN DALAI VS	PANIKOILI /286 /2025 A.D.J.,JAJPUR ROAD(Jajapur) ST/0000086/2025
25	D-BLAPL/36890/2025 BLAPL/12669/2025	G. KRUSHNA PATRA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	BERHAMPUR TOWN /395 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000171/2025
26	D-BLAPL/36914/2025 BLAPL/12670/2025	SUJIT BEHERA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	REAMAL /196 /2014 A.D.J.,DEOGARH(Debagarh) ST/0000007/2022
27	D-BLAPL/36338/2025 BLAPL/12671/2025	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	PRANAYA SWAIN VS	/ /0 DISTRICT & SESSIONS JUDGE,CUTTACK 2(A)CC/0000067/2025
28	D-BLAPL/36915/2025 BLAPL/12672/2025	ROJINA BIBI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /298 /2025 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000271/2025
29	D-BLAPL/36379/2025 BLAPL/12673/2025	SK SADAM VS STATE OF ODISHA	PRANAYA SWAIN VS	/ /0 DISTRICT & SESSIONS JUDGE,CUTTACK 2(A)CC/0000067/2025
30	D-BLAPL/36952/2025 BLAPL/12674/2025	SACHI @ SACHALA PATRA VS STATE OF ODISHA	PRINCE PATNAIK VS	DHENKANAL SADAR /653 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001182/2025
31	D-BLAPL/36957/2025 BLAPL/12675/2025	PRATAP TAKRI VS STATE OF ODISHA	SK. ZAFARULLA VS	KORAPUT TOWN /291 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000030/2024
32	D-BLAPL/37004/2025 BLAPL/12676/2025	KEDAR PRASAD NATH VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	AUL /224 /2025 J.M.F.C,AUL(Kendrapara) GR/0000580/2025
33	D-BLAPL/36696/2025 BLAPL/12677/2025	HAKI @ AKHAYA NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /1192 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0002141/2025
34	D-BLAPL/36267/2025 BLAPL/12678/2025	VICKY KUMAR VS	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur)

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35	D-BLAPL/36712/2025 BLAPL/12679/2025	STATE OF ODISHA JAKTA MURMU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SPL. 2(a)C.C./000013/2025 BARIPADA SADAR /5 /2019 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000008/2019
36	D-BLAPL/37053/2025 BLAPL/12680/2025	BUNTY AGRAWAL @ MAYANK AGRAWAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JONK /257 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000081/2025
37	D-BLAPL/37065/2025 BLAPL/12681/2025	BILASI BAI @ BILASI AGHARIYA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	RAJGANGPUR /507 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000992/2025
38	D-BLAPL/37066/2025 BLAPL/12682/2025	CHITRASEN KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /114 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000088/2025
39	D-BLAPL/37072/2025 BLAPL/12683/2025	ANIL SINGH VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 A.D.J.,KANTABANJI(Balangir) 2(A)CC/0000010/2025
40	D-BLAPL/33733/2025 BLAPL/12684/2025	SHANKAR @ BALIA NAIK VS STATE OF ODISHA	BHABANI SANKAR DAS VS	BARAMBA /115 /2025 J.M.F.C.,BARAMBA(Cuttack) GR/0000167/2025
41	D-BLAPL/36318/2025 BLAPL/12685/2025	RANJAN SATPATHY @ CHIAN VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHENKANAL TOWN /649 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkan Spl/0000023/2025
42	D-BLAPL/36500/2025 BLAPL/12686/2025	DHARAMVEER SAHNI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000043/2025
43	D-BLAPL/36664/2025 BLAPL/12687/2025	ADHIR PARIDA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	JHARSUGUDA GRPS /87 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000034/2025
44	D-BLAPL/36854/2025 BLAPL/12688/2025	DIPANKAR MALI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /43 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000032/2024
45	D-BLAPL/36939/2025 BLAPL/12689/2025	SHYAMALAL MARAVAI @ SHYAMLAL MARAVI @ MARABI VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000052/2024

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46	D-BLAPL/36942/2025 BLAPL/12690/2025	VICKY BADAIAK @ BIKI BADAIAK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BIRMITRAPUR /504 /2025 J.M.F.C., BIRAMITRAPUR(Sundargarh) GR/0000960/2025
47	D-BLAPL/34416/2025 BLAPL/12691/2025	BAPUNI MOHANTY VS STATE OF ODISHA	LAXMIDHAR DASH VS	//0 ADDL.SESIONS JUDGE,NIMPARA(Puri) Spl/0000085/2025
48	D-BLAPL/36419/2025 BLAPL/12692/2025	SUNNY KUMAR VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	//0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000042/2025
49	D-CMP/49050/2025 CMP/1924/2025	SARAT CHANDRA JENA VS BHARAT CHANDRA JENA	RANJAN KUMAR ROUT VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) CS/0000287/2023
50	D-CMP/49591/2025 CMP/1925/2025	SUDHIR KUMAR KHANDA VS B.M., ODISHA GRAMYA BANK, MAYURBHANJ	NIRANJAN LENKA VS	// 2ND ADDL. CIVIL JUDGE (SD) BARIPADA CS/0000927/2024
51	D-CMP/49315/2025 CMP/1926/2025	JAYARAM SAHOO VS SUKADEB SAHOO	PARSURAM PARIJA VS	// Civil Judge Jr. Division-cum-JMFC Court at CS/0000051/2019
52	D-CMP/49113/2025 CMP/1927/2025	ASHALATA BEHERA VS SRI SRI THAKUR NIGAMANANDA PARAMHANSAN DEV BIJE NIJAGAON CUTTACK	BHASKAR CHANDRA PANDA VS	// 5TH ADDL CIVIL JUDGE(S.D.),CUTTACK IA/0000005/2025
53	D-CMP/49472/2025 CMP/1928/2025	SUBHAN ALLAH KHAN VS SAHEDA KHATUN	AJODHYA RANJAN DASH VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) CS/0000487/2015
54	D-CMP/49373/2025 CMP/1929/2025	RABI NARAYAN NAYAK VS GOBINDA CHANDRA NAYAK	TRILOCHAN PANIGRAHI VS	// DISTRICT & SESSIONS JUDGE,PURI(Puri) RFA/0000025/2024
55	D-CMP/49341/2025 CMP/1930/2025	NIRUPAMA BAG VS TRAYANATH BAG	SUMIT KUMAR MOHANTY VS	// ADL. CIVIL JUDGE (SD),BALASORE(Balasore) CS/0000692/2013
56	D-CONTC/43857/2025 CONTC/5789/2025	TANUJA PATRA VS DR.N.THIRUMALA NAIK,IAS,COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT	ADV. VS	// ()
57	D-CONTC/48545/2025	BANDHU SETHI	ADV.	//

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	CONTC/5790/2025	VS	VS	0
58	D-CONTC/48553/2025	SATYABRATA SAHU,IAS,ADDITIONAL CHIEFSECRETARY, DEPARTMENT OF HOME, GOVT. OF ODISHA,	ADV.	//
	CONTC/5791/2025	ANKURA CHARANA BEHERA	VS	0
59	D-CONTC/48574/2025	SATYABRATA SAHU,IAS,ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME, GOVT. OF ODISHA	ADV.	//
	CONTC/5792/2025	PRAHALLAD NAYAK	VS	0
60	D-CONTC/48583/2025	DEORANJAN KUMAR SINGH,IAS,SECRETARY TO GOVT. OF ORISSA,REVENUE AND DISASTER MANAGEMENT DEPARTMENT	ADV.	//
	CONTC/5793/2025	AKSHAYA KUMAR BARIK	VS	0
61	D-CONTC/49238/2025	SATYABRATA SAHU,IAS,ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME,GOVT. OF ODISHA	ADV.	//
	CONTC/5794/2025	ARABINDA TRIPATHY	VS	0
62	D-CONTC/49245/2025	NIYATI PATTANAIAK,IAS,DIRECTOR,SECONDARY EDUCATION, ODISHA	AJAYA KUMAR TRIPATHY	//
	CONTC/5795/2025	RAMESWAR PANIGRAHY	VS	0
63	D-CONTC/49250/2025	MANOJ KUMAR PADHY,DIRECTOR,TECHER EDUCATION AND SCERT,ODISHA	ADV.	//
	CONTC/5796/2025	BHASKAR BEHERA	VS	0
64	D-CONTC/48579/2025	DIPAK KUMAR PARHI,I/C DISTRICT PROJECT OFFICER,SAMAGRA SHIKSHA,PURI	ADV.	//
	CONTC/5797/2025	DURYODHANA ROUT	VS	0
65	D-CONTC/48588/2025	SATYABRATA SAHU,IAS, ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME, GOVT. OF ODISHA	ADV.	//
	CONTC/5798/2025	HEMANTA KUMAR SENAPATI	VS	0
66	D-CONTC/49442/2025	SATYABRATA SAHU,IAS,ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME, GOVT. OF ODISHA	ADV.	//
	CONTC/5799/2025	NARASINGHA SAHU	VS	0
67	D-CONTC/49533/2025	PRASANTA REDDY,IAS,COSECRETARY TO GOVT. MSME DEPARTMENT, ODISHA	ADV.	//
	CONTC/5800/2025	SABITRI MOHANTY	VS	0
68	D-CONTC/48948/2025	R.S.GOPALAN, IAS,COMMISSIONER-CUM-SECRETARY, SSEPD DEPARTMENT, ODISHA	ADV.	//
	CONTC/5801/2025	RAJ KISHORE SAHOO	VS	0

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69	D-CONTC/48953/2025 CONTC/5802/2025	ASWATHY S.,IAS,PRINCIPAL SECRETARY TO GOVT. DEPARTMENT OF HEALTH AND FAMILY WELFARE HAREKRISHNA BEHERA VS BALAMUKUNDA BHUYAN,DIRECTOR,ELEMENTARY EDUCATION,ODISHA	ADV. VS	// // ()
70	D-CONTC/49036/2025 CONTC/5803/2025	DAMBARUDHAR MOHANTA VS PURNA CHANDRA SETHI,DISTRICT EDUCATION OFFICER (D.E.O) MAYURBHANJ	ADV. VS	// // ()
71	D-CONTC/49111/2025 CONTC/5804/2025	SURESH CHANDRA SAHOO VS ANU GARG,IAS,SECRETARY, TO GOVT. WATER RESOURCE DEPARTMENT,ODISHA	ADV. VS	// // ()
72	D-CONTC/49114/2025 CONTC/5805/2025	RATNAKAR PRADHAN VS NITYANANDA BARIK (O.E.S-I), DISTRICT EDUCATION OFFICER, CUTTACK	ADV. VS	// // ()
73	D-CONTC/49117/2025 CONTC/5806/2025	SANKARSAN SAHOO VS ANU GARG,IAS	ADV. VS	// // ()
74	D-CONTC/49293/2025 CONTC/5807/2025	UDHABA CHANDRA SAHOO VS ANU GARG, I.A.S.	ADV. VS	// // ()
75	D-CONTC/43854/2025 CONTC/5808/2025	BHARAT KUMAR SAHOO VS DR.N.THIRUMALA NAIK,IAS,COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, ODISHA	ADV. VS	// // ()
76	D-CONTC/43855/2025 CONTC/5809/2025	JITENDRA KUMAR BARIK VS DR. N.THIRUMALA NAIK, IAS,COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT	ADV. VS	// // ()
77	D-CONTC/49294/2025 CONTC/5810/2025	MANJULA NAYAK VS ANU GARG, I.A.S.	ADV. VS	// // ()
78	D-CONTC/43853/2025 CONTC/5811/2025	BIDYUT KUMAR GHOSH VS DR. N.THIRUMALA NAIK,IAS,COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT	ADV. VS	// // ()
79	D-CONTC/49301/2025 CONTC/5812/2025	GANESWAR BISWAL VS ANU GARG, I.A.S.	ADV. VS	// // ()

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80	D-CONTC/47591/2025 CONTC/5813/2025	TIRTHABASI SAHU VS ANU GARG,IAS,PRINCIPAL SECRETARY WATER RESOURCES DEPT.,ODISHA	ADV VS	// 0 //
81	D-CONTC/47592/2025 CONTC/5814/2025	DHANARAJ SAHU VS ANU GARG,IAS,PRINCIPAL SECRETARY WATER RESOURCES DEPT., ODISHA	ADV VS	// 0 //
82	D-CONTC/49611/2025 CONTC/5815/2025	LAGNAJIT SAHOO VS J SONAL,IAS,COLLECTOR CUM CHIEF EXECUTIVE OFFICER, Z.P. JAGATSINGHPUR	ADV VS	// 0 //
83	D-CONTC/48786/2025 CONTC/5816/2025	BIJAY KUMAR TRIPATHY VS DR.N TIRUMALA NAIK,IAS,PRINCIPAL SECRETARY SCHOOL AND MASS EDUCATION DEPT.,ODISHA	ADV VS	// 0 //
84	D-CONTC/48789/2025 CONTC/5817/2025	DR.PRASANT KUMAR SWAIN VS DR.SWATI MISHRA,OAS,REGISTRAR,UTKAL UNIVERSITY, BHUBANESWAR	ADV. VS	// 0 //
85	D-CONTC/48791/2025 CONTC/5818/2025	DIBYAJYOTI DAS VS BIGHNARAJ PUROHIT,M.D,ODISHA CONSTRUCTION CORPORATION LTD.,BHUBANESWAR	ADV. VS	// 0 //
86	D-CONTC/48805/2025 CONTC/5819/2025	AKSHAYA KUMAR SINGH VS SOUDAMINI NAYAK,OAS, TAHASILDAR,KANKADAHAD TAHASIL	ADV. VS	// 0 //
87	D-CONTC/48827/2025 CONTC/5820/2025	SANTOSH KUMAR ROUT VS ANU GARG,ADDITIONAL CHIEF SECRETARY,W R DEPT,ODISHA	ADV. VS	// 0 //
88	D-CONTC/49520/2025 CONTC/5821/2025	CHANDRAMANI JENA VS VHUPENDRA SINGH PUNIA,IAS,COMMISSIONER-CUM-SECRETARY, DEPARTMENT OF HIGHER EDUCATION,ODISHA	ADV. VS	// 0 //
89	D-CONTC/49532/2025 CONTC/5822/2025	NAROTTAM SAHOO VS CHITTARANJAN PATRA ,OAS SS, SPECIAL, SECRETARY, HIGHER EDUCATION DEPARTMENT,ODISHA	ADV. VS	// 0 //
90	D-CONTC/49884/2025 CONTC/5823/2025	HEMANTA KUMAR MOHARANA VS ASWATHY S, IAS,COMMISSIONER-CUM-SECRETARY TO GOVT. DEPARTMENT OF HEALTH AND FAMILY WELFARE,ODISHA	ADV. VS	// 0 //
91	D-CONTC/45529/2025	PRABODHA CHANDRA CHAKRA	ADV.	//

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	CONTC/5824/2025	VS NEELAM SHAMI RAO,COMMISSIONER, E.P.F.O, REGIONAL OFFICE, BHUBANESWAR	VS	() //
92	D-CONTC/49445/2025 CONTC/5825/2025	E.RABI NARAYAN PATRO VS ARAVIND AGARWAL,IAS,COMMISSIONER- CUM-SECRETARY TO GOVERNMENT,HIGHER EDUCATION DEPT.,ODISHA	B.SIVA SATYAM VS	// ()
93	D-CONTC/49446/2025 CONTC/5826/2025	DR.GIRIDHARI@GIRIDHAR NAYAK VS ARAVIND AGARWAL,IAS,COMMNR. CUM SECY. TO GOVT., HIGHER EDUCATION DEPT.,ODISHA	B.SIVA SATYAM VS	// ()
94	D-CONTC/49449/2025 CONTC/5827/2025	RAJENDRA KUMAR PRADHAN VS ARAVIND AGARWAL,IAS, COMMISSIONER- CUM-SECRETARY TO GOVERNMENT,HIGHER EDUCATION,ODISHA	B SIVA SATYAM VS	// ()
95	D-CONTC/49455/2025 CONTC/5828/2025	SANJIB KUMAR DASH VS ARAVIND AGARWAL,IAS,COMMISSIONER- CUM-SECRETARY TO GOVERNMENT,HIGHER EDUCATION DEPT.,ODISHA	B.SIVA SATYAM VS	// ()
96	D-CONTC/49459/2025 CONTC/5829/2025	PRASAN KUMAR MAHARANA VS ARAVIND AGARWAL,IAS,COMMISSIONER- CUM-SECRETARY TO GOVERNMENT, HIGHER EDUCATION DEPT.,ODISHA	B.SIVA SATYAM VS	// ()
97	D-CONTC/49467/2025 CONTC/5830/2025	GOVERNING BODY OF BIJU PATTNAIK WOMENS JUNIOR COLLEGE (HIGHER SECONDARY SCHOOL) VS ARAVIND AGARWAL,IAS,OMMISSIONER- CUM-SECRETARY TO GOVERNMENT, HIGHER EDUCATION DEPT., ODISHA	B.SIVA SATYAM VS	// ()
98	D-CONTC/49470/2025 CONTC/5831/2025	SRINIBAS SWAIN VS ARAVIND AGARWAL,IAS,COMMISSIONER- CUM-SECRETARY TO GOVERNMENT, HIGHER EDUCATION, ODISHA	B.SIVA SATYAM VS	// ()
99	D-CONTC/49474/2025 CONTC/5832/2025	BINITA MOHAPATRA VS ARAVIND AGARWAL,IAS,COMMISSIONER- CUM-SECRETARY TO GOVERNMENT,HIGHER EDUCATION DEPT.,ODISHA	B.SIVA SATYAM VS	// ()
100	D-CRLA/37045/2025 CRLA/1360/2025	SIMANCHALA SAHU@SILU VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	CHATRAPUR /602 /2025 SPECIAL JUDGE,CHATRAPUR(Ganjam) Spl/0000024/2025
101	D-CRLA/36804/2025 CRLA/1361/2025	LALIT KUMAR SAHU VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	KEGAON /90 /2021 A.D.J.,DHARAMGARH(Kalahandi) CT/0000013/2023
102	D-CRLA/37007/2025 CRLA/1362/2025	ACHTYUTANANDA BEHERA VS	PRASANTA KUMAR NANDA VS	MANIABANDHA /30 /2025 A.D.J.,ATHAGARH(Cuttack)

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103	D-CRLA/34622/2025 CRLA/1363/2025	STATE OF ODISHA MD. SAKIB VS	AMRITA MISHRA VS	ST/0000052/2025 / /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON
104	D-CRLA/35744/2025 CRLA/1364/2025	STATE OF ODISHA SUBRAT PATRA VS	SUSHANTA KUMAR JOSHI VS	2(A)CC/0000055/2023 DHARUADIHI /4 /2025 A.D.J.,SUNDARGARH(Sundargarh)
105	D-CRLMA/37164/2025 CRLMA/173/2025	STATE OF ODISHA RAJU PAHAD VS	DHANANJAYA MUND, P.K.BEHERA, A.ACHARYA, G. JINDAL VS	Spl/0000024/2025 J.M.F.C. JAIPATNA /258 /2025 J.M.F.C, JAIPATNA(Kalahandi)
106	D-CRLMC/35190/2025 CRLMC/5103/2025	STATE OF ODISHA HARERAM MANDAL VS	PANCHANAN SAHOO VS	CT/0000389/2025 KRUSHNA PRASAD /248 /2024 SPECIAL JUDGE, PURI(Puri)
107	D-CRLMC/35774/2025 CRLMC/5104/2025	STATE OF ODISHA JITENDRA BEHERA @ MUNA BEHERA @ MANIA VS	ROHIT RANJAN RAY VS	TR/0000024/2025 BEGUNIA P.S. /84 /2023 2ND A.D.J,KHURDA(Khordha)
108	D-CRLMC/36365/2025 CRLMC/5105/2025	STATE OF ODISHA ABHITESH NAYAK @ MILU VS	KEDAR CHANDRA SARANGI VS	ST/0000106/2023 INFOCITY PS /124 /2014 S.D.J.M.,BHUBANESWAR(Khordha)
109	D-CRLMC/36825/2025 CRLMC/5106/2025	STATE OF ODISHA ANTARYAMI MOHANTY VS	RAGHUNATH DASMOHAPATRA VS	CT/0004054/2014 RANPUR /341 /2025 J.M.F.C.,RANPUR(Nayagarh)
110	D-CRLMC/36839/2025 CRLMC/5107/2025	THE STATE OF ODISHA SAGARIKA DASH VS	DHANANJAYA NAYAK VS	GR/0000524/2025 / /0 J.M.F.C.(IV),CUTTACK(Cuttack)
111	D-CRLMC/36848/2025 CRLMC/5108/2025	STATE OF ODISHA SUDARSHAN PANIKA VS	SIDDHARTH GOUTAM DAS VS	ICC/0001152/2015 TUREIKELA /209 /2025 J.M.F.C.,KANTABANJI(Balangir)
112	D-CRLMC/36856/2025 CRLMC/5109/2025	STATE OF ODISHA RICHU @ SSASHANKA SEKHAR SAMAL VS	PRASANTA KUMAR NANDA VS	GR/0000502/2025 DERABIS /84 /2011 A.D.J.,KENDRAPARA(Kendrapara)
113	D-CRLMC/36858/2025 CRLMC/5110/2025	STATE OF ODISHA KUNJA BIHARI PATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ST/0000345/2018 / /0 J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0000363/2020

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114	D-CRLMC/36956/2025 CRLMC/5111/2025	OMM PRAKASH PRADHAN VS STATE OF ODISHA	GHANASHYAM BANJI VS	MANAMUNDA /15 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/000015/2025
115	D-CRLMC/37078/2025 CRLMC/5112/2025	RAJA SAHU VS STATE OF ODISHA	AZAD KESHORI DASH VS	MANAMUNDA /135 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/000090/2025
116	D-CRLMC/36706/2025 CRLMC/5113/2025	MANISH PRASAD @ PANDU VS STATE OF ODISHA	KULDEEP MOHANTY VS	PLANTSITE /233 /2018 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/000022/2019
117	D-CRLMC/36883/2025 CRLMC/5114/2025	KUMARI NAYAK VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	RAMBHA (KHALLIKOTE) /571 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001624/2025
118	D-CRLMC/36898/2025 CRLMC/5115/2025	SATRUGHNA ROUT VS STATE OF ODISHA	RAMAKANTA PANDA VS	GURUDIJHATIA /173 /2023 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000649/2023
119	D-CRLMC/36647/2025 CRLMC/5116/2025	ASWINI KUMAR DASH @ CHINTU @ CHITU VS STATE OF ODISHA	DEVASHIS PANDA VS	TIRTOL /431 /2025 DISTRICT & SESSIONS JUDGE,JAGATSI CT/0000340/2025
120	D-CRLMC/36911/2025 CRLMC/5117/2025	UMESH SAW@SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	SINAPALI /131 /2025 J.M.F.C.,SINAPALI(Nuapada) CT/0000131/2025
121	D-CRLMC/36986/2025 CRLMC/5118/2025	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	PRADEEPTA KUMAR SWAIN VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0005293/2024
122	D-CRLMC/36990/2025 CRLMC/5119/2025	BASANTA KUMAR NAIK @ BASANTA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	JARAPADA /50 /2024 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARI GR/0000160/2024
123	D-CRLMC/37123/2025 CRLMC/5120/2025	UMA@MATHURI SETHI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	RAJNAGAR /431 /2024 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU ST/0000966/2025
124	D-CRLMC/35159/2025 CRLMC/5121/2025	KUNAL DIGAL VS STATE OF ODISHA	SARADA PRASAD DASH VS	K.NUAGOAN /96 /2021 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000409/2021
125	D-CRLMC/37326/2025	ABHISHEK MENDELI @ SUJIT MENDELI	AMITAV TRIPATHY	MANAMUNDA /147 /2021

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	CRLMC/5122/2025	VS STATE OF ODISHA	VS	J.M.F.C.,KANTAMAL(Baudh) CT/0000259/2021
126	D-CRLMC/37330/2025 CRLMC/5123/2025	ANANDA SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /108 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000123/2023
127	D-CRLMC/35475/2025 CRLMC/5124/2025	NIHAR RANJAN MOHANTY VS STATE OF ODISHA	DHANANJAYA MUND VS	NIKIRAI /121 /2025 SPECIAL JUDGE,KENDRAPARA(Kendrap TR/0000022/2025
128	D-CRLMC/37052/2025 CRLMC/5125/2025	BISWAJIT BEHERA VS STATE OF ODISHA	RAJJEET ROY VS	BANIGOCHA /133 /2025 SPECIAL JUDGE (POCSO), NAYAGARH Spl/0000081/2025
129	D-CRLMC/36178/2025 CRLMC/5126/2025	SARAT SWAIN VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /82 /2007 ASST. SESSIONS JUEGE,KHALLIKOTE(C ST/0000036/2010
130	D-CRLMC/36673/2025 CRLMC/5127/2025	AMARESH JENA @ BAIYAN JENA VS STATE OF ODISHA	DARSAN MISHRA VS	LAXMISAGAR P.S. /394 /2025 AD-HOC A.D.J.(FTSC-II),BHUBANESWA TR/0000388/2025
131	D-CRLMC/36815/2025 CRLMC/5128/2025	BASANTI CHOUDHURI VS STATE OF ODISHA	UMAKANTA BARIK VS	//0 J.M.F.C.,ROURKELA(Sundargarh) ICC/0000124/2016
132	D-CRLMC/37129/2025 CRLMC/5129/2025	ANISHA MITRA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	LINGARAJ P.S. /14 /2019 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000112/2019
133	D-CRLMC/37220/2025 CRLMC/5130/2025	PARTHA NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /66 /2017 C.J.M.,PHULBANI(Kandhamal) ST/0000012/2017
134	D-CRLMC/36546/2025 CRLMC/5131/2025	SAHADEV ORAM VS STATE OF ODISHA	ASWINI KUMAR DASH VS	//0 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000009/2025
135	D-CRLMP/36753/2025 CRLMP/1611/2025	CHAKSHU SHARMA VS STATE OF ODISHA	MANORANJAN MISHRA VS	//0 (//
136	D-CRLMP/36768/2025 CRLMP/1612/2025	BIRANCHI NARAYAN ACHARYA VS	ATMAJIT MANMITH DAS VS	//0 (

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137	D-CRLMP/36730/2025 CRLMP/1613/2025	STATE OF ODISHA PITABAS NAYAK VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	// / /0 ()
138	D-CRLMP/36750/2025 CRLMP/1614/2025	SUSHREE SANGITA BHOL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// KHANDAGIRI P.S. /851 /2025 ()
139	D-CRLMP/36290/2025 CRLMP/1615/2025	RASMITA SWAIN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// SEA BEACH /309 /2025 ()
140	D-CRLREV/36640/2025 CRLREV/988/2025	KAMALAKANTA DAS VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// DISTRICT & SESSIONS JUDGE,BHADRA CRA/0000016/2025
141	D-CRLREV/34662/2025 CRLREV/989/2025	MIR HABIB ALAM VS ANISH FATMA	MOHAMMED AKHTER RAZA KHAN VS	// DISTRICT & SESSIONS JUDGE,BHADRA CRA/0000011/2025
142	D-CRLREV/37219/2025 CRLREV/990/2025	RAJENDRA KUMAR SAHOO VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// S.D.J.M.,KHURDA(Khordha) ICC/0000029/2024
143	D-CRLREV/35888/2025 CRLREV/991/2025	RASHMI RANJAN PARIDA VS STATE OF ODISHA	AKASH BHUYAN VS	AUL /34 /2020 J.M.F.C,AUL(Kendrapara) GR/0000062/2020
144	D-CRLREV/37345/2025 CRLREV/992/2025	RATIKANTA MISHRA VS STATE OF ODISHA	SITIKANT MISHRA VS	KUAKHIA /46 /2021 SPECIAL JUDGE,JAJPUR(Jajapur) Spl/0000018/2021
145	D-FAO/48029/2025 FAO/516/2025	D.M., ORIENTAL INSURANCE CO.LTD., BBSR VS HRUSIKESH BISWAL	PRASANTA KUMAR MAHALI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000436/2018
146	D-FAO/49600/2025 FAO/517/2025	SUGANDHI LOHAR VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000186/2024
147	D-LAA/49146/2025 LAA/64/2025	D.G.M.,INDIAN OIL CORPORATION LTD.,SAMBALPUR VS LALITA AGRAWALLA	SREEJIT MOHANTY VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambal LA/0000012/2012

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148	D-LAA/49151/2025 LAA/65/2025	D.G.M. INDIAN OIL CORPORATION LTD., SAMBALPUR VS LALITA AGRAWALLA	SREEJIT MOHANTY VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) LA/0000013/2012
149	D-MATA/47838/2025 MATA/465/2025	AMIT DAS @ AMIT KUMAR DAS VS AMITA DAS	OM SWARUP VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000349/2023
150	D-MATA/49617/2025 MATA/466/2025	MONALISHA SAHOO VS ANSUMAN NAIK	SUJIT KUMAR BISWAL VS	// JUDGE FAMILY COURT,ROURKELA(Sundargarh) CP/0000149/2022
151	D-MATA/49582/2025 MATA/467/2025	PUSPANJALI NAYAK VS BHAGABAN MANTRI	AMIT PRASAD BOSE VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000188/2024
152	D-MATA/49681/2025 MATA/468/2025	RATNADIPA JETHI @ PARIDA VS PRABIR PARIDA	MANAS RANJAN BAUG VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000675/2021
153	D-RPFAM/49755/2025 RPFAM/379/2025	PRAMOD KUMAR SAHOO VS JYOTSHNARANI SAHOO	JUDHISTHIR SAHOO VS	// JUDGE FAMILY COURT,BHUBANESWAR Cp/0000034/2024
154	D-RSA/48212/2025 RSA/599/2025	BASANTI SWAIN VS JASODHA PRADHAN	ALEKHA CHANDRA MOHANTY VS	// 3RD ADDL. DISTRICT JUDGE,PURI(Puri) RFA/0000010/201
155	D-SAO/49499/2025 SAO/24/2025	SANJAY KUMAR SAHU VS SABITA SEN	SUMIT KUMAR MOHANTY VS	// DISTRICT & SESSIONS JUDGE,BALASOR RFA/0000017/2025
156	D-TRP(C)/48624/2025 TRP(C)/426/2025	BANITA MOHAPATRA VS PROF. RAVI AHUJA	MRUGANKA MAULI PATNAIK VS	// 1ST M.A.C.T, BARGARH(Bargarh) Mac/0000100/2023
157	D-TRPCRL/36998/2025 TRPCRL/109/2025	SABINA ROUT VS BISWANATH PATRA	DEEPALI MAHAPATRA VS	GANGAPUR (BHANJANAGAR) /408 /2023 1ST. A.D.J.,ROURKELA(Sundargarh) Spl/0000052/2022
158	D-WA/47817/2025 WA/1876/2025	AVAYA KUMAR MOHAPATRA VS STATE OF ODISHA	PRADOSH KUMAR DAS VS	// () //
159	D-WA/43894/2025	SURENDRA KUMAR PANI	BHAKTA RANJAN BARIK	//

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	WA/1877/2025	VS STATE OF ODISHA	VS	0 //
160	D-WA/48452/2025 WA/1878/2025	RAMESH CHANDRA SAHU VS STATE OF ODISHA	SANATAN DAS VS	// 0 //
161	D-WA/48014/2025 WA/1879/2025	DHARMAPADA GHADAI VS UNION OF INDIA	GHANASHYAM MUDULI VS	// 0 //
162	D-WP(C)/49212/2025 WP(C)/34506/2025	LAXMI NAYAK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
163	D-WP(C)/49213/2025 WP(C)/34507/2025	KAILASH BHOI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
164	D-WP(C)/48992/2025 WP(C)/34508/2025	BASUMATI PADHI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
165	D-WP(C)/48973/2025 WP(C)/34509/2025	MD.BASIR VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0 //
166	D-WP(C)/49727/2025 WP(C)/34510/2025	BIKASH KALANDI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
167	D-WP(C)/48991/2025 WP(C)/34511/2025	MINATI PANDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
168	D-WP(C)/33494/2025 WP(C)/34512/2025	NABAGHAN SAHU VS COMMISSIONER, LAND RECORDS AND SETTLEMENT, ODISHA, CUTTACK	LAXMIDHR DASH VS	// 0 //
169	D-WP(C)/49139/2025 WP(C)/34513/2025	RANJITA PANDA VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// 0 //
170	D-WP(C)/49536/2025 WP(C)/34514/2025	DASARATHI SAHU VS	BHOJARAJ SETH VS	// 0

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171	D-WP(C)/41589/2025 WP(C)/34515/2025	INDIAN OIL CORP. LTD. (IOCL), NEW DELHI DR.S.DHARMA RAO VS STATE OF ODISHA	DIBYAJYOTI NAYAK VS	// // 0 //
172	D-WP(C)/49368/2025 WP(C)/34516/2025	NARASINGHA SAHU VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
173	D-WP(C)/49240/2025 WP(C)/34517/2025	ASHOK MISHRA VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
174	D-WP(C)/48485/2025 WP(C)/34518/2025	M/S.RUTUPARNA CONSTRUCTION, BHUBANESWAR VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
175	D-WP(C)/49161/2025 WP(C)/34519/2025	BAIJAYANTI PARIDA VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// 0 //
176	D-WP(C)/49477/2025 WP(C)/34520/2025	HARAPRASAD MOHANTA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
177	D-WP(C)/48921/2025 WP(C)/34521/2025	GALAGATLA ESWARA RAO VS THE INSPECTOR GENERAL, (IG), FRONTIER HEAD QUARTER (SPL OPERATIONS), BSF, ODISHA, KHURDA	ADHIRAJ MOHANTY VS	// 0 //
178	D-WP(C)/47644/2025 WP(C)/34522/2025	SMURTIREKHA RUP VS STATE OF ODISHA	NISHIKANTA MOHAPATRA VS	// 0 //
179	D-WP(C)/49440/2025 WP(C)/34523/2025	SAGAR SAHOO VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA, BHUBANESWAR	DIGANTA DAS VS	// 0 //
180	D-WP(C)/48472/2025 WP(C)/34524/2025	GIRIDHARI PRADHAN VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	// 0 //
181	D-WP(C)/48950/2025 WP(C)/34525/2025	ARUN CHANDRA BEHERA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //

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182	D-WP(C)/48993/2025 WP(C)/34526/2025	ANITA RANI SAW VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
183	D-WP(C)/49322/2025 WP(C)/34527/2025	DAMODAR MARANDI VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
184	D-WP(C)/48489/2025 WP(C)/34528/2025	JERMoe KERKETTA VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
185	D-WP(C)/48770/2025 WP(C)/34529/2025	HRUSIKESH SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// 0 //
186	D-WP(C)/45973/2025 WP(C)/34530/2025	MAHESH CHANDRA MISHRA VS RESERVE BANK OF INDIA, BBSR	PRANGYANANDA PATTANAİK VS	// 0 //
187	D-WP(C)/49348/2025 WP(C)/34531/2025	BISWAMITRA NAIK VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
188	D-WP(C)/49687/2025 WP(C)/34532/2025	KRUSHNA CHANDRA SUBUDHI VS TAHASILDAR, BHUBANESWAR	SIDDHESWAR BAUG VS	// 0 //
189	D-WP(C)/39564/2025 WP(C)/34533/2025	MANOJ KUMAR SAI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
190	D-WP(C)/49209/2025 WP(C)/34534/2025	MANOHAR GOLARI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
191	D-WP(C)/48987/2025 WP(C)/34535/2025	ANITA NAYAK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
192	D-WP(C)/47889/2025 WP(C)/34536/2025	BANITA SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
193	D-WP(C)/49138/2025	SAUMYA RANJAN SAHOO	DR. BINODA KUMAR MISHRA	//

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	WP(C)/34537/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/39043/2025 WP(C)/34538/2025	PRAMILA SWAIN VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// 0 //
195	D-WP(C)/49211/2025 WP(C)/34539/2025	MALAYA KUMAR BAGH VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
196	D-WP(C)/48482/2025 WP(C)/34540/2025	M/S RUTUPARNA CONSTRUCTION,BBSR VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
197	D-WP(C)/49443/2025 WP(C)/34541/2025	RAJAT RASHMI SAMAL VS STATE OF ODISHA	PRABHU PRASAD MOHANTY VS	// 0 //
198	D-WP(C)/48451/2025 WP(C)/34542/2025	RADHA MOHAN PRADHAN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	// 0 //
199	D-WP(C)/48932/2025 WP(C)/34543/2025	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
200	D-WP(C)/49740/2025 WP(C)/34544/2025	NIMAI CHARAN BEHERA VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
201	D-WP(C)/49239/2025 WP(C)/34545/2025	KULAMANI SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
202	D-WP(C)/49296/2025 WP(C)/34546/2025	PACHANAN KANHAR VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
203	D-WP(C)/47632/2025 WP(C)/34547/2025	AUTHORIZED OFFICER, PUNJAB NATIONAL BANK ASSET RECONSTRUCTION MANA VS SANJUKTA SAHOO	PRABHAT PRANJIT MOHANTY VS	// 0 //
204	D-WP(C)/48937/2025 WP(C)/34548/2025	BCI ENGINEERING INDIA PVT.LTD, BARGARH VS	RABINDRA NATH PRUSTY VS	// 0

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205	D-WP(C)/48814/2025 WP(C)/34549/2025	STATE OF ODISHA RABINDRA GIRI VS	SAPAN KUMAR PAL VS	// // 0
206	D-WP(C)/49493/2025 WP(C)/34550/2025	STATE OF ORISSA KAUSTUBHA SAHU VS	SUSANTA KUMAR PRADHAN VS	// // 0
207	D-WP(C)/49500/2025 WP(C)/34551/2025	STATE OF ODISHA MD.EHTESHAM ABOOBAKER VS	PURNA CHANDRA DAS VS	// // 0
208	D-WP(C)/49724/2025 WP(C)/34552/2025	JANA SMALL FINANCE BANK LIMITED, BBSR JOGENDRA BEHERA VS	SUVASHISH PATTANAIAK VS	// // 0
209	D-WP(C)/49028/2025 WP(C)/34553/2025	STATE OF ORISSA BRANCH MANAGER, UNIVERSAL SOMPO GENERAL INSURANCE,BHUBANESWAR VS	GIRIJA PRASAD DUTTA VS	// // 0
210	D-WP(C)/49059/2025 WP(C)/34554/2025	RATIKANTA SAHOO KUSH KUMAR SAHU VS	PRABODHA CHANDRA NAYAK VS	// // 0
211	D-WP(C)/49732/2025 WP(C)/34555/2025	STATE OF ODISHA BASANTI KRISANI VS	NIRANJAN LENKA VS	// // 0
212	D-WP(C)/49261/2025 WP(C)/34556/2025	STATE OF ODISHA PRASANTA KUMAR PADHI VS	AMIT PRASAD BOSE VS	// // 0
213	D-WP(C)/49833/2025 WP(C)/34557/2025	STATE OF ODISHA RAM CHANDRA AGARWALA VS	AMITABH MISHRA VS	// // 0
214	D-WP(C)/49554/2025 WP(C)/34558/2025	STATE OF ODISHA ASHOK MUMAR NAYAK VS	NIHAL RATH VS	// // 0
215	D-WP(C)/47546/2025 WP(C)/34559/2025	STATE OF ODISHA PRAFULLA KUMAR DEBATA VS	ABHILASH MISHRA VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/48074/2025 WP(C)/34560/2025	MOHAMMAD KHURSID ALI VS STATE OF ODISHA	ASWINI KUMAR DASH VS	// 0 //
217	D-WP(C)/49415/2025 WP(C)/34561/2025	BINOD KUMAR MALLICK VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
218	D-WP(C)/48854/2025 WP(C)/34562/2025	SUKUTA MANDAL VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
219	D-WP(C)/49262/2025 WP(C)/34563/2025	TARANIKANTA CHAND VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
220	D-WP(C)/49115/2025 WP(C)/34564/2025	LATANGINI SAHOO VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
221	D-WP(C)/49484/2025 WP(C)/34565/2025	SMITARANI SATAPATHY VS STATE OF ODISHA	SUSANTA KUMAR PRADHAN VS	// 0 //
222	D-WP(C)/48931/2025 WP(C)/34566/2025	PRAFULLA KUMAR PANDA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
223	D-WP(C)/39037/2025 WP(C)/34567/2025	AKSHAYA KUMAR DALAI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
224	D-WP(C)/48989/2025 WP(C)/34568/2025	TANMAYA MISHRA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
225	D-WP(C)/49104/2025 WP(C)/34569/2025	JAGYANSINI BADHAI VS STATE OF ODISHA	SUBHA KUMAR MISHRA VS	// 0 //
226	D-WP(C)/44155/2025 WP(C)/34570/2025	AKHAYA KUMAR MAJHI VS STATE OF ODISHA	BAMADEV BARAL VS	// 0 //
227	D-WP(C)/48903/2025	MANIKA PANGI	JAYAKRISHNA MOHAPATRA	//

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	WP(C)/34571/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/47913/2025 WP(C)/34572/2025	BIPINI KUMAR PRADHAN VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
229	D-WP(C)/48280/2025 WP(C)/34573/2025	HARAPRASAD MALIK VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	// 0 //
230	D-WP(C)/47754/2025 WP(C)/34574/2025	NIRANJAN NAYAK VS COMMISSIONER, LAND RECORD AND SETTLEMENT CUTTACK,	NIROD KUMAR SAHU VS	// 0 //
231	D-WP(C)/48986/2025 WP(C)/34575/2025	ASHUTOSH SITIKANTHA PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
232	D-WP(C)/49669/2025 WP(C)/34576/2025	AKSHAYA KUMAR NAIK VS TAHASILDAR, RAJGANGPUR	BHARAT KUMAR MISHRA VS	// 0 //
233	D-WP(C)/49110/2025 WP(C)/34577/2025	KESHAB CHANDRA GARNAIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
234	D-WP(C)/49868/2025 WP(C)/34578/2025	SHRI GOMANDIR GOSHALA, ROURKELA,SUNDARGARH VS ROURKELA MUNICIPAL CORPORATION, SUNDERGARH	ANUPAM RATH VS	// 0 //
235	D-WP(C)/49051/2025 WP(C)/34579/2025	USHARANI DAS VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
236	D-WP(C)/49284/2025 WP(C)/34580/2025	KIRANLAXMI INFRA PROJECTS, BHUBANESWAR VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
237	D-WP(C)/49489/2025 WP(C)/34581/2025	DEBABRATA MOHAPATRA VS STATE OF ODISHA	SUSANTA KUMAR PRADHAN VS	// 0 //
238	D-WP(C)/49491/2025 WP(C)/34582/2025	PRABODH KUMAR PANDEY VS	SUSANTA KUMAR PRADHAN VS	// 0

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239	D-WP(C)/49553/2025 WP(C)/34583/2025	STATE OF ODISHA BIJAYLAXMI SAHU VS	NIHAL RATH VS	// // 0
240	D-WP(C)/49709/2025 WP(C)/34584/2025	STATE OF ODISHA SARADA PRASAD MISHRA VS	AMLANJYOTI ROUT VS	// // 0
241	D-WP(C)/48047/2025 WP(C)/34585/2025	STATE OF ODISHA M/S MAA TARINI CONSTRUCTION, ANGUL VS	KAJAL SAHOO VS	// // 0
242	D-WP(C)/48905/2025 WP(C)/34586/2025	SUPERINTENDENT, ANGUL- I RANGE (GST), ANGUL MAHESWAR BEHERA VS	AKSHAYA KUMAR SAHOO VS	// // 0
243	D-WP(C)/47962/2025 WP(C)/34587/2025	CHAIRMAN, ODISHA GRAMEEN BANK, BHUBANESWRA M/S DUKHANASANA KALO VS	KAJAL SAHOO VS	// // 0
244	D-WP(C)/49069/2025 WP(C)/34588/2025	COMMISSIONER APPEALS, GST, CX AND CUSTOMS PRAVAT NALINI MOHAPATRA VS	SIDDHANT SARANGI VS	// // 0
245	D-WP(C)/49706/2025 WP(C)/34589/2025	STATE OF ODISHA MADHUMOYEE SINGH VS	ASWINI KUMAR SAHOO VS	// // 0
246	D-WP(C)/49552/2025 WP(C)/34590/2025	STATE OF ORISSA JANAKI RATNA BADA VS	NIHAL RATH VS	// // 0
247	D-WP(C)/49558/2025 WP(C)/34591/2025	STATE OF ODISHA,COMMISSIONER CUM SECRETARY,S.T. AND S.C.DEVELOPMENT,BHUBANESWAR BASANTA BEHERA @ BASANTA KUMAR BEHERA VS	KABIRAJ PRADHAN VS	// // 0
248	D-WP(C)/49550/2025 WP(C)/34592/2025	STATE OF ODISHA ANITA MUDULY VS	NIHAL RATH VS	// // 0
249	D-WP(C)/49103/2025 WP(C)/34593/2025	STATE OF ODISHA PANCHANAN SAHOO VS	SHASHI BHUSAN JENA VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/48798/2025 WP(C)/34594/2025	TIKESWAR BISWAL VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
251	D-WP(C)/47899/2025 WP(C)/34595/2025	JAGMOHAN JAMUDA VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE	SRIMAN ARPIT MOHANTY VS	// 0 //
252	D-WP(C)/49523/2025 WP(C)/34596/2025	DIPAK RAM MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
253	D-WP(C)/49330/2025 WP(C)/34597/2025	SANU DASH VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
254	D-WP(C)/49730/2025 WP(C)/34598/2025	SURESH CHANDRA PALAI VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
255	D-WP(C)/49947/2025 WP(C)/34599/2025	SARASWATI BHATRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
256	D-WP(C)/47027/2025 WP(C)/34600/2025	BENUDHAR PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
257	D-WP(C)/49588/2025 WP(C)/34601/2025	ICCHABATI KANAR VS NARAYAN NAYAK	CHIRANJIB ROUT VS	// 0 //
258	D-WP(C)/49429/2025 WP(C)/34602/2025	NIRAKAR SWAIN VS STATE OF ODISHA	BALARAM NAYAK VS	// 0 //
259	D-WP(C)/49906/2025 WP(C)/34603/2025	RUDRA NARAYAN MISHRA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
260	D-WP(C)/49595/2025 WP(C)/34604/2025	GANESH CHANDRA MOHANTY VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
261	D-WP(C)/49721/2025	SURESH CHANDRA RATH	PRASANTA KUMAR NANDA	//

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	WP(C)/34605/2025	VS ODISHA HOUSING BOARD, BHUBANESWAR	VS	0 //
262	D-WP(C)/49321/2025 WP(C)/34606/2025	PRAVAKAR MAJHI VS STATE OF ODISHA	ASHIM KISHORE PAL VS	// 0 //
263	D-WP(C)/49718/2025 WP(C)/34607/2025	JAGABANDHU MOHANTY VS ODISHA STATE HOUSING BOARD, BHUBANESWAR	PRASANTA KUMAR NANDA VS	// 0 //
264	D-WP(C)/49748/2025 WP(C)/34608/2025	TAPASI GHARAMI VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
265	D-WP(C)/49743/2025 WP(C)/34609/2025	AHALYA LAMATA VS ODISHA STATE HOUSING BOARD, BHUBANESWAR	PRASANTA KUMAR NANDA VS	// 0 //
266	D-WP(C)/48952/2025 WP(C)/34610/2025	MINATI SINGH VS PUSPANJALI SAHOO	SAMAPIKA MISHRA VS	// 0 //
267	D-WP(C)/49752/2025 WP(C)/34611/2025	NIRUPAMA PRADHAN VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
268	D-WP(C)/46678/2025 WP(C)/34612/2025	UDIT KUMAR BHOI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
269	D-WP(C)/49631/2025 WP(C)/34613/2025	FAKIR MOHAN SAHU VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
270	D-WP(C)/49173/2025 WP(C)/34614/2025	DILLIP KUMAR SAMANTARAY VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
271	D-WP(C)/49663/2025 WP(C)/34615/2025	GANESH CHANDRA MOHANTY VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
272	D-WP(C)/49700/2025 WP(C)/34616/2025	SANTILATA DAS VS	LAXMIKANTA MOHANTY VS	// 0

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273	D-WP(C)/47649/2025 WP(C)/34617/2025	STATE OF ORISSA KAMANIYA KISAN VS THE BRANCH MANAGER, STATE BANK OF INDIA, KALUNGA, ADB	RABINDRANATH DAS VS	// // ()
274	D-WP(C)/47911/2025 WP(C)/34618/2025	NIGAMANANDA PATTNAIK VS ASST. SETTLEMENT OFFICER, RENTAL COLONY, BHUBANESWAR	SUDHIR KUMAR MALLICK VS	// // ()
275	D-WP(C)/49002/2025 WP(C)/34619/2025	RAJU SAHU VS STATE OF ODISHA	RAMAKRISHAN NAIK VS	// // ()
276	D-WP(C)/49419/2025 WP(C)/34620/2025	SASANKA KUMAR SAHOO VS STATE OF ODISHA	NIRANJAN NAYAK VS	// // ()
277	D-WP(C)/49100/2025 WP(C)/34621/2025	BAJRANGLAL AGRAWAL VS STATE OF ODISHA	DHANANJAYA MUND VS	// // ()
278	D-WP(C)/49303/2025 WP(C)/34622/2025	BRUNDABAN PANDA VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	// // ()
279	D-WP(C)/48766/2025 WP(C)/34623/2025	RAGHAB BADHEI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// // ()
280	D-WP(C)/49164/2025 WP(C)/34624/2025	RITA NAYAK VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// // ()
281	D-WP(C)/49353/2025 WP(C)/34625/2025	KUNI SETHI VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// // ()
282	D-WP(C)/47907/2025 WP(C)/34626/2025	ANITA SHARMA VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// // ()
283	D-ABLAPL/35563/2025 ABLAPL/13869/2025	PINTU @ SANJAY SWAIN @ MAJHLA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// // /0 J.M.F.C.,BARAMBA(Cuttack) 2(A)CC/0000042/2025

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284	D-ABLAPL/35839/2025 ABLAPL/13870/2025	DHANESWAR BEHERA @ SANKARA VS STATE OF ODISHA	NALINI KANTA SAHOO VS	PIPLI /590 /2025 () //
285	D-ABLAPL/36244/2025 ABLAPL/13871/2025	BABULA PATTANAYAK VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	BALIMI /226 /2025 () //
286	D-ABLAPL/36134/2025 ABLAPL/13872/2025	BISWAMBAR PARIDA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	INDUSTRIAL ESTATE PS /117 /2025 () //
287	D-ABLAPL/36389/2025 ABLAPL/13873/2025	SARAFAT KHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	TIGIRIA /255 /2025 () //
288	D-ABLAPL/36643/2025 ABLAPL/13874/2025	BIRJU SHARMA VS STATE OF ODISHA	UPENDRA KUMAR PANDEY VS	BRAHMANITARANG /126 /2023 () //
289	D-ABLAPL/36655/2025 ABLAPL/13875/2025	KEDARNATH SAHOO VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	JAGANNATHA PRASAD /429 /2025 () //
290	D-ABLAPL/36895/2025 ABLAPL/13876/2025	MANAS RANJAN NAYAK VS STATE OF ODISHA	SAMBIT SAMAL VS	NANDIPADA /355 /2025 () //
291	D-ABLAPL/36708/2025 ABLAPL/13877/2025	GOPAL SWAIN VS STATE OF ODISHA	BISWAJIT PASAYAT VS	PAHALA /42 /2025 () //
292	D-ABLAPL/36896/2025 ABLAPL/13878/2025	MANAS RANJAN NAYAK VS STATE OF ODISHA	SAMBIT SAMAL VS	NANDIPADA /343 /2025 () //
293	D-ABLAPL/36748/2025 ABLAPL/13879/2025	ANADI BEHERA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	JAGANNATHA PRASAD /391 /2025 () //
294	D-ABLAPL/36844/2025 ABLAPL/13880/2025	MANORANJAN MOHANTY VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	PARADEEP MODEL /307 /2025 () //
295	D-ABLAPL/36855/2025	PRASAD RANJAN SAHOO	BYOMAKESH TRIPATHY	/ /0

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	ABLAPL/13881/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/36912/2025 ABLAPL/13882/2025	KAIM SAHA VS STATE OF ODISHA	ARIJEET MISHRA VS	PURUNABAZAR /282 /2025 () //
297	D-ABLAPL/36926/2025 ABLAPL/13883/2025	SK. JAHID @ ANIL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /540 /2025 () //
298	D-ABLAPL/36867/2025 ABLAPL/13884/2025	KRUSHNA CHANDRA @ KRUSHNA SAUNTA VS STATE OF ODISHA	MOHAMMED RIAZ VS	KASHIPUR /54 /2000 () //
299	D-ABLAPL/36901/2025 ABLAPL/13885/2025	MANAS RANJAN NAYAK VS STATE OF ODISHA	SAMBIT SAMAL VS	NANDIPADA /358 /2025 () //
300	D-ABLAPL/36902/2025 ABLAPL/13886/2025	MANAS RANJAN NAYAK VS STATE OF ODISHA	SAMBIT SAMAL VS	NANDIPADA /349 /2025 () //
301	D-ABLAPL/36874/2025 ABLAPL/13887/2025	SUBHALAXMI PANDA VS STATE OF ODISHA	SAMAPIKA MISHRA VS	KEONJHAR TOWN /844 /2025 () //
302	D-ABLAPL/36880/2025 ABLAPL/13888/2025	MANU @ MANOJ KUMAR SAHOO @ MANORANJAN SAHOO VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	NARASINGHPUR /188 /2025 () //
303	D-ABLAPL/36892/2025 ABLAPL/13889/2025	MANAS RANJAN NAYAK VS STATE OF ODISHA	SAMBIT SAMAL VS	NANDIPADA /342 /2025 () //
304	D-ABLAPL/36893/2025 ABLAPL/13890/2025	MANAS RANJAN NAYAK VS STATE OF ODISHA	SAMBIT SAMAL VS	NANDIPADA /354 /2025 () //
305	D-ABLAPL/36204/2025 ABLAPL/13891/2025	KHIROD KUMAR NAIK VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	HIRAKUD /203 /2025 () //
306	D-ABLAPL/36209/2025 ABLAPL/13892/2025	SABANIL KHAN @ SABANAIL KHAN @ SHABIN KHAN VS	DIBYA PRAKASH MISHRA VS	BANHARPALI /224 /2025 ()

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307	D-ABLAPL/36894/2025 ABLAPL/13893/2025	STATE OF ODISHA MANAS RANJAN NAYAK VS	SAMBIT SAMAL VS	// NANDIPADA /348 /2025 ()
308	D-ABLAPL/36905/2025 ABLAPL/13894/2025	STATE OF ODISHA MANAS RANJAN NAYAK VS	SAMBIT SAMAL VS	// NANDIPADA /347 /2025 ()
309	D-ABLAPL/36983/2025 ABLAPL/13895/2025	STATE OF ODISHA SATYABRAT PARIDA VS	SARAT CHANDRA MEKAP VS	// JANKIA P.S. /459 /2025 ()
310	D-ABLAPL/36927/2025 ABLAPL/13896/2025	STATE OF ODISHA LITU NAIK VS	BIKRAM KESHARI RAJ VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack)
311	D-ABLAPL/36929/2025 ABLAPL/13897/2025	STATE OF ODISHA SUMANTA MADHEI VS	UMAKANTA BARIK VS	2(A)CC/0000197/2025 PANDAPADA /53 /2023 ()
312	D-ABLAPL/36987/2025 ABLAPL/13898/2025	STATE OF ODISHA SANJUKTA PARIDA VS	SARAT CHANDRA MEKAP VS	// JANKIA P.S. /459 /2025 ()
313	D-ABLAPL/36964/2025 ABLAPL/13899/2025	STATE OF ODISHA DEVI PRASAD DASH @ DEVI RANJAN DASH VS	SURYAKANTA DWIBEDI VS	// FATEGARH /358 /2025 ()
314	D-ABLAPL/36528/2025 ABLAPL/13900/2025	STATE OF ODISHA SILU SARANGI VS	SAUMYA RANJAN PRADHAN VS	// CHOUDWAR /677 /2025 ()
315	D-ABLAPL/35174/2025 ABLAPL/13901/2025	STATE OF ODISHA PRADEEP NAIK VS	PRASANTA KUMAR SENAPATI VS	// DEOGAON /297 /2025 ()
316	D-ABLAPL/35718/2025 ABLAPL/13902/2025	STATE OF ODISHA PRATAP KUMAR DAS @ PAPU VS	RAJENDRA NARAYAN ROUT VS	// MARINE KASIA /152 /2025 ()
317	D-ABLAPL/36578/2025 ABLAPL/13903/2025	STATE OF ODISHA NILU BEHERA VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	// MARINE PS ARAKHAKUDA /46 /2022 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/36532/2025 ABLAPL/13904/2025	SAKTI PRASADA JENA @ SAKTI PRASAD JENA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	SAHID NAGAR P.S. /417 /2025 () //
319	D-ABLAPL/36533/2025 ABLAPL/13905/2025	LIPU LENKA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	JAGATSINGPUR /833 /2025 () //
320	D-ABLAPL/36803/2025 ABLAPL/13906/2025	SATRUGHAN MALIK VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALINGA NAGAR /428 /2025 () //
321	D-ABLAPL/36903/2025 ABLAPL/13907/2025	MANAS RANJAN NAYAK VS STATE OF ODISHA	SAMBIT SAMAL VS	NANDIPADA /346 /2025 () //
322	D-ABLAPL/36904/2025 ABLAPL/13908/2025	MANAS RANJAN NAYAK VS STATE OF ODISHA	SAMBIT SAMAL VS	NANDIPADA /359 /2025 () //
323	D-ABLAPL/36906/2025 ABLAPL/13909/2025	MANAS RANJAN NAYAK VS STATE OF ODISHA	SAMBIT SAMAL VS	NANDIPADA /350 /2025 () //
324	D-ABLAPL/36910/2025 ABLAPL/13910/2025	MANAS RANJAN NAYAK VS STATE OF ODISHA	SAMBIT SAMAL VS	NANDIPADA /351 /2025 () //
325	D-ABLAPL/36967/2025 ABLAPL/13911/2025	SATYABRATA BHOLA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	JANKIA P.S. /430 /2025 () //